

Government of Jammu & Kashmir
Housing & Urban Development Department
Civil Secretariat, Jammu

Notification

Jammu, the ^{25th}.....January, 2022

S.O 32 -In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu & Kashmir Municipal Act, 2000, the Government hereby notifies the name of Smt Banti Devi Wd/o Sh Jia Lal, Ward No. 01, Municipal Committee, Ramnagar, for being declared as President of the Municipal Committee Ramnagar, for the remainder period.

By order of the Government of Jammu & Kashmir

Sd/-

(Dheeraj Gupta) IAS

Principal Secretary to the Government,
Housing & Urban Development Department

No. HUD-LSG0ULBJ/125/2021-01(C.No 98508)

Dated. ²⁵.01.2022

Copy to the:

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Principal Secretary to the Government, General Administration Department.
3. Chief Electoral Officer, J&K, Jammu
4. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
5. Divisional Commissioner, Jammu.
6. Deputy Commissioner, Udhampur.
7. Director, Urban Local Bodies, Jammu.
8. Special Secretary to Chief Secretary, J&K, Jammu.
9. General Manager, Ranbir Government Press, Kashmir /Jammu for publication in the official Gazette.
10. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
11. Smt Banti Devi Wd/o Sh Jia Lal, Ward No.01, Municipal Committee, Ramnagar
12. Executive Officer, Ramnagar
13. Incharge Website, Housing and Urban Development Department.
14. Master file/ stock file.

(Thannaji Bhat)

Under Secretary to the Government